## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **BENGALURU**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: CA 232/A : TP 04/17

PETITION NUMBER

NAME OF THE PETITIONER (S)

: Phoenix Arc Put. Ltd.

NAME OF THE RESPONDENT (S)

: Ravika Creations put. Ltd.

**UNDER SECTION** 

: 433 (e)/433 (b)

S.NO. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for both sides. Parties are called absent. Registry to issue notices to both sides. Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)